NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/631/(IB)/2017

NAME OF THE PETITIONER(S)

: TILAK NAGAR INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: A.M. BREWERIES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M. ROSHAN ATIQ

Das pondos

M. Ray A 4

2) M. DHAZMA ZAMAN A DAJANT MERATHIA

Couvel for Applicant/ Operational Creditor

availed

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the settlement talks are in progress and prayed for time to report the outcome of the settlement. At request, time is enlarged. Put up on **04.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

ghk